

the minimum requirement under the Statement issued by the Chief Ministers' Conference held in August 1961.

Employees in Tribal Blocks and Areas

683. Shrimati Renuka Ray: Will the Minister of Home Affairs be pleased to state what steps have been taken to formulate a separate training and service conditions for those who are employed in Tribal Blocks and other Tribal areas?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The executive responsibility for administration and for execution of welfare programmes under the Third Five Year Plan for Scheduled Tribes including the Scheme of Tribal Development Blocks is that of the respective State Governments. The Ministry of Home Affairs give financial assistance to the States for execution of Welfare programmes for the benefit of Scheduled Tribes. The various functionaries in the tribal areas are the employees of the respective State Government and are accordingly governed by the conditions of service prescribed by them. The Government of India do not therefore, propose to prescribe any conditions in this regard.

A Tribal Orientation and Study Centre is functioning at Ranchi to give tribal orientation training to Block Development Officers, Agricultural Extension Officers, Social Education Organisers and Mukhia Sevikas working in Tribal Development Blocks. The question of opening another training centre is under consideration. Arrangements have also been made for the special training of Gram Sevaks and Gram-Sevikas for work in Tribal Development Blocks at suitable training centres located in or near the tribal areas in each State/Union Territory.

Bazars Gutted in Tripura

684. Shri Dasaratha Deb: Will the Minister of Home Affairs be pleased to state:

(a) the number of bazars in Tripura gutted by accidental fire from 1960 to 1962 yearwise;

(b) total loss involved in such fire accidents; and

(c) whether fire brigades would be set up in all the towns of Tripura for protection of markets from fire-accidents?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) No. of Bazars in Tripura gutted by fire:

1960	1961	1962
13	9	9

(b) Total loss incurred:

1960	1961	1962	Total
Rs. 7,14,000	3,44,000	2,25,000	12,83,000

(c) There are at present three fire service units in Tripura viz. at Agartala, Udaipur and Dharamanagar. Proposals to open a fire service unit each at Kailashahar, Khowai and Belonia are under examination.

दिल्ली के स्कूलों में फीस

{ श्री सरजू पाण्डेय :
६८५. } श्री बूटा सिंह :
 } श्री गुलशन :

क्या शिक्षा मंत्री ६ सितम्बर, १९६२ के तारांकित प्रश्न संख्या ८३३ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली के छात्रों से अनधिकृत रूप से जो फीस वसूल करने की शिकायतें थीं उनकी जांच हो गई है ; और

(ख) इस विषय में आगे क्या कार्यवाही की गई है ?

शिक्षा मंत्री (डा० का० ला० श्री-माली) : (क) जी हाँ ।

(ख) दिल्ली प्रशासन द्वारा की गई जांच के परिणामस्वरूप जहाँ यह पाया

गया है कि अनधिकृत रूप से फॉस वसूल की गई है, तो इस प्रकार से वसूल किए गए धन को स्कूल को मिलने वाले सहायक अनुदान के हिसाब में सम्मिलित किया गया है।

Rumanian Oilmen in India

686 { **Shri Bishanchander Seth:**
Shri Mohan Swarup:

Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that a team of Rumanian oilmen have come to India to drill wells with the three Rumanian made drilling installations,

(b) if so, the places where these wells will be established;

(c) whether any survey was conducted by the Rumanian oilmen before this; and

(d) how far they have succeeded?

The Minister of Mines and Fuel, (Shri K. D. Malaviya): (a) Yes, Sir.

(b) At Kalo near Ahmedabad and at Ankleshwar near Broach in the Gujarat State.

(c) No, Sir.

(d) Does not arise.

Correspondence in Hindi

687. **Shri J. B. S. Bist:** Will the Minister of Home Affairs be pleased to State:

(a) whether Government have taken a decision that inter-State language of correspondence in between the Hindi speaking States and the Central Government should be Hindi in future; and

(b) if so, from what period this will come into force?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The use of Hindi, in addition to English, for correspondence with States which have adopted Hindi as their official language has

already been permitted in the Constitution (Hindi language for Official purposes) Order, 1955, a copy of which is placed on the Table of the House. [See Appendix I, annexure No. 72].

Scholarships to Scheduled Caste Students

688. **Shri Daljit Singh:** Will the Minister of Education be pleased to state the total number of Central Government scholarships awarded to the scheduled caste students of Punjab State during 1962-63 so far?

The Minister of Education (Dr. K. L. Shrimali): 2445.

Espionage activities of Chinese

689. **Shri Maheswar Naik:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Chinese Nationals and agents are secretly engaged in large-scale espionage activities particularly in Calcutta, Gangtok and the border regions of Northern India;

(b) how many such cases have come to the notice of the Government since the Chinese attack on the border posts of India; and

(c) whether any effective steps have been or are proposed to be taken to eradicate this menace?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (c). Government are fully alive to the situation. Suitable action has been taken in all cases which have come to notice.

Indian Oil Company

690. { **Shri P. C. Borooah:**
Shri Kolla Venkalah:

Will the Minister of Mines and Fuel be pleased to state: